

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-87/1998/8244/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Barpeta.

Dated Guwahati, the <sup>rd</sup> 22 August, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT (B) 1541 Dated the 19<sup>th</sup> day of August, 2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.08.2024**, has been granted. The District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-87/1998/8245-8246/A, dated ,22-08-24**  
Copy to:

1. The District & Sessions Judge, Barpeta.
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
